

ANNEXURE - 3

PIYUSH IT SOLUTIONS PRIVATE LIMITED

Date of Commencement of CIRP: 28-10-2020; List of Creditors as on: 08-03-2021

List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)

S. No.	Name of Creditors	Identification No.	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any	
			Date of Receipt	Amount Claimed (in Rs.)	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?						% Voting share in CoC
1	India Real Estate 2021 Trust (Through Debenture Trustee Asset Care and Reconstruction Enterprise Limited)	PISPL-FC-1-01	11.11.2020	75,84,83,766	73,64,36,571	Financial Debt	70,00,00,000	73,64,36,571	NO	26.28	NIL	NIL	2,20,47,195	-	Note

Note: Transfer of Debt from Allico Capital India Limited (acting through Debentures Trustee Vistra ITCL (India) Limited) to India Real Estate 2021 Trust (acting through Debenture Trustee Asset Care and Reconstruction Enterprise Limited) informed vide letter dated 10.03.2021 which was received by IRP on 13.03.2021. Except aforesaid change in financial creditors there is no other change in CoC filed on 13.03.2021.

